

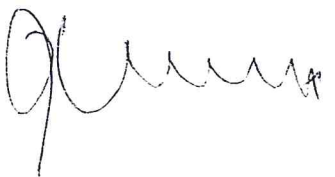
NATIONAL COMPANY LAW TRIBUNAL  
SINGLEBENCH  
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI CH.MOD SHARIEF TARIQ ( JUDICAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : CP/69/2018  
NAME OF THE PETITIONER : DACON LOGISTICS INDIA PVT LTD  
NAME OF THE RESPONDENT : ROC CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1)	R/Kannan	- P. C. S. for company	

**ORDER**

Representative for Applicant present. Counsel for RoC present and prayed for time to  
file reply. At request, time is enlarged. Put up on 19.02.2018 at 10.30 A.M.

-scl-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk